

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 96 OF 2015

Dated: 9th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Kerala State Electricity Board Ltd.

...Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. P.V.Dinesh
Mr. Sindh T.P.
Mr. rajendra Beniwal
Ms. Arushi Singh

Counsel for the Respondent(s)

:

Mr. Ramesh Babu for R.1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **02.08.2017.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**